

श्रीमती रजनी पाटिल (महाराष्ट्र): महोदय, मैं भी इस विषय से संबद्ध करती हूँ।

श्री किरनमय नन्दा (उत्तर प्रदेश): महोदय, मैं भी इस विषय से संबद्ध करता हूँ।

DR. M.S. GILL (Punjab): Sir, I associate myself with the mention made by the hon. Member.

SHRI ANANDA BHASKAR RAPOLU (Telangana): Sir, I associate myself with the mention made by the hon. Member.

SHRI V. HANUMANTHA RAO (Telangana): Sir, I associate myself with the mention made by the hon. Member.

DR. K. KESHA RAO (Andhra Pradesh): Sir, I associate myself with the mention made by the hon. Member.

SOME HON. MEMBERS: Sir, we want to associate ourselves with the mention made by the hon. Member.

MR. DEPUTY CHAIRMAN: All the names of the hon. Members, who are associating themselves with the mention, may be added.

श्री के. सी. त्यागी (बिहार): महोदय, कश्मीर में 80 प्रतिशत मतदान हुआ है। ...**(व्यवधान)**... उधर से लेकर सभी पार्टी के नेता मानते हैं कि माइनस टेम्परेचर के बाद भी इतना मतदान हुआ है। इसलिए इसे कश्मीर से भी हटाया जाना चाहिए। ...**(व्यवधान)**...

Revival of two sick production units of M/s INCAB Ltd.

डा. सी. पी. ठाकुर (बिहार): उपसभापति महोदय, झारखंड में जमशेदपुर शहर में एक बहुत ही रेप्टेड इलेक्ट्रिक केबल बनाने वाली कंपनी सिक हो गई है और सिक होने से उसके हजारों एम्पलाइज, उनके बच्चे, उनके घर वाले सभी परेशान और बीमार हैं। सभी लोग चाहते हैं और गवर्नमेंट के यहां उसके रिजुविनेशन के लिए दरखास्त दी गई है। उस पर सात-आठ साल से अभी तक कुछ भी नहीं हुआ है। उसका जो मालिक है, वह अब तैयार हो गया है कि अगर हमें टाटा कंपनी सही रूप में बिजली दे, तो हम इसको फिर से चलाएंगे। इसलिए मेरा गवर्नमेंट से निवेदन है कि जो उस कंपनी के एम्पलाइज हैं, उन सबके परिवार ठीक से चल सकें, इसके लिए इस कंपनी को रिजुविनेट करें।

Steep fall in prices of Rubber

SHRI C. P. NARAYANAN (Kerala): Sir, I want to bring this issue to the notice of the House and the Government. Millions of rubber farmers in India, particularly Kerala, Tripura and other States, are in dire straits. The price of rubber, over a few years, has come down from ₹240 per kg to ₹100 per kg. Annual production of rubber is about nine lakh tonne and the loss to farmers every year is of about

[Shri C. P. Narayanan]

₹13,000 crore. The farmers are not getting even the cost of production now. Rubber is a product whose gestation period is over seven years. For that reason, they cannot shift from that crop to another crop all on a sudden. Added to this now, with the fall in price of crude oil, is a threat of synthetic rubber entering into the market in a big way. The price of oil has come down to less than 70 dollars and the market is full of oil. Every possibility is there that synthetic rubber will be made available and our tyre producers and other industries will naturally shift to synthetic rubber. This will affect the natural rubber producers in a big way and these farmers will be put to greater hardship. The Government has not been paying attention to this fact. The Government was allowing indiscriminate import to support the tyre industry and other industries. These industries, in spite of the fall in the price of natural rubber, have not brought down the price of their commodities even to a very small extent. They are making a huge profit.

And the farmers are facing a big loss. The Government has to intervene to save them from the clutches because this is not going to be a temporary affair. The demand for rubber, natural rubber, is coming down firstly because of availability of synthetic rubber and secondly because in Europe, Japan and other areas, there is recession. Because of that, there is less demand for natural rubber. So, taking all these things into consideration, the Government has to see to it that the rubber farmers are protected and the rubber production is continued. Thank you.

SHRI T. K. RANGARAJAN (Tamil Nadu): Sir, I associate myself with the matter raised by Shri C.P. Narayanan.

SHRI DEREK O'BRIEN (West Bengal): Sir, I also associate myself with the matter raised by Shri C.P. Narayanan.

SHRI P. RAJEEVE (Kerala): Sir, I also associate myself with the matter raised by Shri C. P. Narayanan.

SHRI K. N. BALAGOPAL (Kerala): Sir, I also associate myself with the matter raised by Shri C. P. Narayanan.

SHRI RAM NATH THAKUR (Bihar): Sir, I also associate myself with the matter raised by Shri C. P. Narayanan.

SHRI ANANDA BHASKAR RAPOLU (Telangana): Sir, I also associate myself with the matter raised by Shri C. P. Narayanan.

SHRI JOY ABRAHAM (Kerala): Sir, I also associate myself with the matter raised by Shri C. P. Narayanan.

SOME HON. MEMBERS: Sir, we also associate ourselves with the matter raised by Shri C. P. Narayanan.

MR. DEPUTY CHAIRMAN: All those names may be noted. ...*(Interruptions)*...

SHRI P. RAJEEVE: Sir, we have given a Calling Attention notice. The Commerce Minister is here. ...*(Interruptions)*... We have submitted a Calling Attention notice. ...*(Interruptions)*... It is a very important issue. ...*(Interruptions)*...

MR. DEPUTY CHAIRMAN: The hon. Chairman will examine it if you have given a Calling Attention notice. ...*(Interruptions)*... Now, Shri M.P. Achuthan. ...*(Interruptions)*...

SHRI JOY ABRAHAM: Sir, it is very important. ...*(Interruptions)*...

MR. DEPUTY CHAIRMAN: He is still on rubber. Rubber is elastic. ...*(Interruptions)*... Now, Shri M.P. Achuthan.

SHRI K. N. BALAGOPAL: Sir, next week, we will come to the Well of the House and we will not allow this. ...*(Interruptions)*... This is a big problem not only in Kerala, but also in other places. ...*(Interruptions)*...

MR. DEPUTY CHAIRMAN: Now, Shri M.P. Achuthan. ...*(Interruptions)*... Mr. Rajeeve has said that he has given a Calling Attention notice. If it is admitted, then you can discuss this.

श्री नरेश अग्रवाल (उत्तर प्रदेश) : माननीय उपसभापति जी, हमने भी नियम 257 के अंदर नोटिस दिया है ...*(व्यवधान)*...

श्री उपसभापति : क्या आपने इसी सब्जेक्ट पर नोटिस दिया है ...

श्री नरेश अग्रवाल : उपसभापति महोदय, पेट्रोल प्राइसेज के बारे में नोटिस दिया है ...*(व्यवधान)*...

श्री उपसभापति : हां, ठीक है ...*(व्यवधान)*... वह दूसरा सब्जेक्ट है ...*(व्यवधान)*... श्री एम.पी. अच्युतन ...*(व्यवधान)*...

श्री नरेश अग्रवाल : सर, आप ही ने कन्वर्ट कर के लिखा ...*(व्यवधान)*...

श्री उपसभापति : श्री एम.पी. अच्युतन ...*(व्यवधान)*...

**Government decision to cut plan allocations for social sectors
to meet fiscal deficit target**

SHRI M.P. ACHUTHAN (Kerala): Sir, I would like to draw the attention of this House to the reported move of the Government to slash the social sector spending